

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/1582/2024 BLAPL/760/2024	SONU @ KAMLESH GHOSH VS STATE OF ODISHA	AJAYA NAYAK VS	BRAJARAJNAGAR /252 /2022 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000021/2023
2	D-BLAPL/1775/2024 BLAPL/761/2024	SANJAY KUMAR VS STATE OF ODISHA	DUSHMANTA SAOO VS	BADAGADA /168 /2023 ADDL.DISTRICT SESSIONS CUM SPL JU Spl/0000008/2023
3	D-BLAPL/2992/2024 BLAPL/762/2024	SITU @ SUJIT NAIK @ SUJIT KUMAR NAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KANKADAHAD /215 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000969/2023
4	D-BLAPL/1964/2024 BLAPL/763/2024	NAMISH YADAV @ NAMISH KUMAR YADAV VS STATE OF ODISHA	DUSHMANTA SAHOO VS	ORIENT /39 /2019 DISTRICT AND SESSIONS JUDGE,JHARS CT/0000047/2019
5	D-BLAPL/2358/2024 BLAPL/764/2024	BISWA RANJAN NAYAK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda ) 2(A)CC/0000050/2023
6	D-BLAPL/3004/2024 BLAPL/765/2024	CHITTA RANJAN SAHOO @ CHITTA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /448 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000070/2023
7	D-BLAPL/3006/2024 BLAPL/766/2024	SRIKANTA SAMANTA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	DARGHA BAZAR /3 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000003/2024
8	D-BLAPL/2815/2024 BLAPL/767/2024	RAJENDRA SAHOO VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	LAXMISAGAR P.S. /485 /2023 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0001159/2023
9	D-BLAPL/2825/2024 BLAPL/768/2024	RANU @ RATNAKAR SAHU VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /684 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001826/2023
10	D-BLAPL/2939/2024 BLAPL/769/2024	NAGA @ SAHADEV BARIK VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	BHARATPUR PS /47 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000054/2023
11	D-BLAPL/2942/2024 BLAPL/770/2024	MANOJ DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PURIGHAT /24 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000003/2024

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12	D-BLAPL/2897/2024 BLAPL/771/2024	SUCHITRA NAIK VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	SURADA /286 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000212/2023
13	D-BLAPL/3008/2024 BLAPL/772/2024	MOHAN PADHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	GOLANTHARA (BERHAMPUR) /393 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0001357/2023
14	D-BLAPL/2956/2024 BLAPL/773/2024	RASHMI RANJAN BARIK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	SALIPUR /433 /2023 J.M.F.C.,SALIPUR(Cuttack) GR/0001372/2023
15	D-BLAPL/3009/2024 BLAPL/774/2024	MOHAN PADHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	GOLANTHARA (BERHAMPUR) /414 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0001427/2023
16	D-BLAPL/2970/2024 BLAPL/775/2024	BISWAJIT JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	S.P.(CID-CRL),CUTTACK /5 /2019 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001018/2019
17	D-BLAPL/3012/2024 BLAPL/776/2024	MOHAN PADHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	GOLANTHARA (BERHAMPUR) /459 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0001581/2023
18	D-BLAPL/2918/2024 BLAPL/777/2024	DONSEN @ DOMSEN HIAL VS STATE OF ODISHA	ARIJEET MISHRA VS	KAKIRIGUMMA /149 /2023 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0001388/2023
19	D-BLAPL/3019/2024 BLAPL/778/2024	DASARATH BARMA @ BRAHMA VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /88 /2023 A.D.J., GUNUPUR(Rayagada ) TR/0000084/2023
20	D-BLAPL/2974/2024 BLAPL/779/2024	MD. KOSAR @ KAUSHER @ MD. KOSAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CHHEND /82 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0000943/2023
21	D-BLAPL/3022/2024 BLAPL/780/2024	GYANA @ DEBABRATA DAS @ GYAN DAS VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /92 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000085/2023
22	D-BLAPL/2976/2024 BLAPL/781/2024	HIRA LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	KUTRA /115 /2023 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000622/2023
23	D-BLAPL/3034/2024	LOCHAN DIGAL	KARTIK CHANDRA TRIPATHY	PHIRINGIA /124 /2023

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	BLAPL/782/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000107/2023
24	D-BLAPL/3023/2024 BLAPL/783/2024	TARUN MAHANANDIA @ TIMBA VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /38 /2020 A.D.J., GUNUPUR(Rayagada ) TR/0000006/2020
25	D-BLAPL/3024/2024 BLAPL/784/2024	DHANSINGH DURGA @ SANTOSH DURGA VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /92 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000085/2023
26	D-BLAPL/2978/2024 BLAPL/785/2024	BIRANCHI BEHERA VS STATE OF ODISHA	APARESH BHOI VS	TANGI (KHURDA) /189 /2021 A.D.J.,BHUBANESWAR(Khordha ) TR/0000261/2021
27	D-BLAPL/2981/2024 BLAPL/786/2024	RAHUL JENA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	NAYAPALLI P.S. /524 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0001101/2023
28	D-BLAPL/2973/2024 BLAPL/787/2024	KHIROD CHANDRA NAYAK VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BADAMBADI /10 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000001/2024
29	D-BLAPL/2364/2024 BLAPL/788/2024	SAPAN DAS VS STATE OF ODISHA	SHYAMANANDA MOHARANA VS	KHUNTUNI /163 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000138/2023
30	D-BLAPL/207/2024 BLAPL/789/2024	MADAN HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /195 /2023 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000464/2023
31	D-BLAPL/2983/2024 BLAPL/790/2024	AHALYA SAHOO @ KAMALA SAHOO VS STATE OF ODISHA	UMA CHARAN MISHRA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000027/2024
32	D-BLAPL/2523/2024 BLAPL/791/2024	NIRAKAR GURU VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BADAMBADI /141 /2019 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000017/2021
33	D-BLAPL/2546/2024 BLAPL/792/2024	KAMENI @ ANUPAMA PRADHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DHAULI PS /106 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000335/2023
34	D-BLAPL/988/2024 BLAPL/793/2024	BINDU PRADHAN VS	SURYAKANTA DWIBEDI VS	BALLIGUDA /134 /2023 ADDL. SESSION JUDGE,BALLIGUDA(Ka

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35	D-BLAPL/3015/2024 BLAPL/794/2024	STATE OF ODISHA MOHAN PADHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	ST/0000117/2023 GOLANTHARA (BERHAMPUR) /464 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0001617/2023
36	D-BLAPL/3017/2024 BLAPL/795/2024	SATYAJIT GOCHHAYAT VS STATE OF ODISHA	BASANTA KUMAR DAS VS	/ /0 3RD ADDL.SESSION JUDGE CUM SPL.JU 2(A)CC/0000117/2023
37	D-BLAPL/2643/2024 BLAPL/796/2024	MUKTESWAR RANA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	PADAMPUR /79 /2023 A.D.J.,PADAMPUR(Bargarh ) Spl/0000015/2023
38	D-BLAPL/1101/2024 BLAPL/797/2024	SRIKANTA KUMAR @ SRIKANT PANDA VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /499 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000411/2023
39	D-BLAPL/2816/2024 BLAPL/798/2024	MD AFJAL ANSARI VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,BERHAMPUR(Ganjam) GR/0001825/2023
40	D-BLAPL/3055/2024 BLAPL/799/2024	PRITAM GARNAYAK @ PRITAM GARNAIK @ BANTI VS STATE OF ODISHA	JULU KHANSAMA VS	HANDAPA /11 /2024 S.D.J.M.,ATHMALLIK(Anugul ) GR/0000033/2024
41	D-BLAPL/3076/2024 BLAPL/800/2024	SUKU KHEMUNDU @ SUKADEV KHEMUNDU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000080/2021
42	D-BLAPL/2895/2024 BLAPL/801/2024	DILLIA @ DILLIP KUMAR BARIK VS STATE OF ODISHA	GOREKHANATH DAS VS	BANAPUR P.S. /106 /2023 A.D.J.,BHUBANESWAR(Khordha ) TR/0000420/2023
43	D-BLAPL/3095/2024 BLAPL/802/2024	CHHUTA @ KALIA @ KALANDI BAITHA @ KALANDRI BAITHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	REMUNA /3 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000015/2024
44	D-BLAPL/1238/2024 BLAPL/803/2024	GANESH @ GANESWAR PANAKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /288 /2023 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000474/2023
45	D-BLAPL/2907/2024 BLAPL/804/2024	SIBA SUNDAR PARANGA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	Maitri Vihar PS /3 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000006/2024

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46	D-BLAPL/2037/2024 BLAPL/805/2024	BASUDEV @ BASUDEB BAIRAGI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MACHHKUND /86 /2022 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000079/2022
47	D-BLAPL/2300/2024 BLAPL/806/2024	PABITRA KUMAR BEHERA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	/ /0 S.D.J.M.,KHURDA(Khordha ) 2(A)CC/0000021/2024
48	D-BLAPL/2307/2024 BLAPL/807/2024	BIKASH POWER @ VIKASH NAINESWAR POWER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /243 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000106/2023
49	D-BLAPL/2917/2024 BLAPL/808/2024	BABULU JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /135 /2023 G.N CUM J.M.F.C., SUKINDA(Jajapur ) CT/0000326/2023
50	D-BLAPL/817/2024 BLAPL/809/2024	KARTIK BEHERA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	HANDAPA /94 /2015 ADDL. SESSION JUDGE,ATHAMALIK(A CT/0000032/2016
51	D-BLAPL/2985/2024 BLAPL/810/2024	MD. SAMIM AHMED @ DJ MONU VS STATE OF ODISHA	DEVASHIS PANDA VS	PLANTSITE /335 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000064/2022
52	D-BLAPL/2988/2024 BLAPL/811/2024	CHANDAN GOCHHAYAT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DHAMNAGAR /241 /2020 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000018/2021
53	D-BLAPL/3047/2024 BLAPL/812/2024	SUDU KHILLA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /309 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000137/2023
54	D-BLAPL/983/2024 BLAPL/813/2024	TUFAN SINGH VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	BASTA /72 /2023 DISTRICT & SESSIONS JUDGE,BALASO ST/0000314/2023
55	D-BLAPL/1944/2024 BLAPL/814/2024	SANATAN KHUNDAPAN @ SANTANU KANDAPAN VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	SEMILLIGUDA /20 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000021/2023
56	D-BLAPL/1949/2024 BLAPL/815/2024	SATYA RANJAN SAHOO @SATYA RANJAN SAHU VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	JEYPORE SADAR /336 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001129/2023
57	D-BLAPL/3051/2024	DHANURJAYA KHILLA	ASIT KUMAR JENA	MALKANGIRI /309 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/816/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000137/2023
58	D-BLAPL/2065/2024 BLAPL/817/2024	BISEI MUNDA VS STATE OF ODISHA	SK. ZAFARULLA VS	BAMBARI /96 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000078/2023
59	D-BLAPL/2081/2024 BLAPL/818/2024	MRUTYUNJAYA BINDHANI VS STATE OF ODISHA	MANORANJAN MOHANTY VS	GOCHHAPADA /1 /2016 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000002/2016
60	D-BLAPL/796/2024 BLAPL/819/2024	PRADIP KUMAR DAS @ DASH VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	AIR FIELD P.S. /275 /2023 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000848/2023
61	D-BLAPL/3053/2024 BLAPL/820/2024	CHAITAN DIGAPURIA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /309 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000137/2023
62	D-BLAPL/2903/2024 BLAPL/821/2024	GOUTAM ROUT VS STATE OF ODISHA	BISWORANJAN SWAIN VS	MANIABANDHA /82 /2023 J.M.F.C.,BARAMBA(Cuttack) GR/0000283/2023
63	D-BLAPL/3074/2024 BLAPL/822/2024	ABDUL HASSIM VS STATE OF ODISHA	KASHINATH PATTANAIK VS	LINGARAJ P.S. /2 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000018/2024
64	D-CMAPL/211/2024 CMAPL/11/2024	PRATAP KUMAR SUBUDHI VS COMMISSIONER OF CONSOLIDATION, ORISSA	UMA CHARAN MISHRA VS	// () //
65	D-CMAPL/4492/2024 CMAPL/12/2024	M/S. ORISSA STEVEDORES LTD., CUTTACK VS DY., COMMNR CT AND GST, TERRITORIAL RANGE, CUTTACK	M/S.KAJAL SAHOO, R.GHOSH, S.SAHU, U.SAHOO VS	// () //
66	D-CMP/4099/2024 CMP/77/2024	VIKASH KUMAR VS SARADA DEVI	BIBEKANANDA MAHAPATRA VS	// CIVIL JUDGE (SD),RAIRANGAPUR(Mayur) CS/0000224/2011
67	D-CMP/4723/2024 CMP/78/2024	SAYANHA SWATI VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) TS/0000173/2000
68	D-CMP/3958/2024 CMP/79/2024	MANORANJAN DEY VS	BISWAJIT MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,BALASORE

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69	D-CMP/3645/2024 CMP/80/2024	NIRANJAN DEY DAMAYANTI SAHOO VS SURENDRA SAHOO	BHASKAR CHANDRA PANDA VS	RFA/0000253/2022 // CIVIL JUDGE (JD),JAJPUR ROAD(Jajapur
70	D-CMP/4073/2024 CMP/81/2024	SACHIDANANDA DAS @ SACHI NANDAN DAS VS SRI SRI GOPALJEW THAKUR , CUTTACK	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK
71	D-CONTC/3803/2024 CONTC/466/2024	SUGYANI CHARAN DASH VS ANU GARG, I.A.S.	ADV. VS	// ()
72	D-CONTC/3820/2024 CONTC/467/2024	SARAT CHANDRA MISHRA VS ANU GARG, I.A.S.	ADV. VS	// ()
73	D-CONTC/3808/2024 CONTC/468/2024	SANKARSAN MISHRA VS ANU GARG, I.A.S.	ADV. VS	// ()
74	D-CONTC/3810/2024 CONTC/469/2024	SUKRU BARIK VS ANU GARG, I.A.S.	ADV. VS	// ()
75	D-CONTC/3815/2024 CONTC/470/2024	NABAKISHORE DASH VS ANU GARG, I.A.S.	ADV. VS	// ()
76	D-CONTC/659/2024 CONTC/471/2024	KSHIROD KUMAR CHAND VS ASHOK KUMAR DEHURY, O.A.S.	ADV. VS	// ()
77	D-CONTC/3278/2024 CONTC/472/2024	PUSPAMITRA SANDHA VS ASWATHY S. I.A.S.	ADV. VS	// ()
78	D-CONTC/3231/2024 CONTC/473/2024	RAGHUNATH PALEI VS ASISH THAKARE,I.A.S.	ADV. VS	// ()
79	D-CONTC/3227/2024 CONTC/474/2024	BIJUNATH PARIDA VS ASWATHY S, I.A.S.	ADV. VS	// ()

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80	D-CONTC/3217/2024 CONTC/475/2024	GAYATREE DEBATA VS G.MATHI VATHANAM,IAS	LAXMI PRASAD DWIVEDY VS	// 0 //
81	D-CONTC/3209/2024 CONTC/476/2024	KAMINIKANTA PANIGRAHI VS ASWATHY S. ,I.A.S.	ADV. VS	// 0 //
82	D-CONTC/3180/2024 CONTC/477/2024	RATNAKAR PANDA VS AKRURA BARIK, DISTRICT EDUCATION OFFICER, BHADRAK	ADV. VS	// 0 //
83	D-CONTC/3143/2024 CONTC/478/2024	RAJESH KUMAR ROUT VS NIBEDITA PANI, OES(SB)	PRADEEP KUMAR MOHAPATRA VS	// 0 //
84	D-CONTC/2380/2024 CONTC/479/2024	BIJAYA KUMAR HOTTA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/1744/2024 CONTC/480/2024	PRAFULLA KUMAR SAHU VS ANU GARG, IAS	BASUDEV BARIK VS	// 0 //
86	D-CONTC/2315/2024 CONTC/481/2024	ALOK CHANDRA PRADHAN VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
87	D-CONTC/3825/2024 CONTC/482/2024	SUJAN CHANDRA MOHANTY VS ANU GARG, I.A.S.	ADV. VS	// 0 //
88	D-CONTC/3824/2024 CONTC/483/2024	PRAVAKAR MISHRA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
89	D-CONTC/3828/2024 CONTC/484/2024	BASANTA KUMAR SAHOO VS ANU GARG, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/3832/2024 CONTC/485/2024	BHAGIRATHI SAMAL VS ANU GARG, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/3839/2024	RAMA CHANDRA MISHRA	ADV.	//



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	CONTC/486/2024	VS ANU GARG, I.A.S.	VS	0 //
92	D-CONTC/3845/2024 CONTC/487/2024	JAGABANDHU TRIPATHY VS ANU GARG, I.A.S.	ADV. VS	// 0 //
93	D-CONTC/3852/2024 CONTC/488/2024	DILESWAR MISHRA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
94	D-CONTC/3856/2024 CONTC/489/2024	BIRABARA BEHERA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
95	D-CONTC/3860/2024 CONTC/490/2024	HARA MOHAN MISHRA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
96	D-CONTC/3104/2024 CONTC/491/2024	SABITA BEHERA VS PREM CHAND CHOUDHURY, I.A.S.	NIRANJAN BISWAL VS	// 0 //
97	D-CONTC/3107/2024 CONTC/492/2024	ASHOK KUMAR NAIK VS SHALINI PANDIT, I.A.S.	NIRANJAN BISWAL VS	// 0 //
98	D-CONTC/4302/2024 CONTC/493/2024	LAXMINARAYAN PRADHAN VS ANU GARG, I.A.S.	ADV. VS	// 0 //
99	D-CONTC/4212/2024 CONTC/494/2024	TRILOCHAN JENA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
100	D-CONTC/4208/2024 CONTC/495/2024	SUBRAT KUMAR NANDI VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
101	D-CONTC/2750/2024 CONTC/496/2024	SHAKTI PRASAD MISHRA VS REGHU G., DIRECTOR OF TECHNICAL EDUCATION AND TRAINING, ODISHA	adv. VS	// 0 //
102	D-CONTC/4205/2024 CONTC/497/2024	BIPIN BIHARI NAYAK VS	ADV. VS	// 0

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103	D-CONTC/3110/2024 CONTC/498/2024	DILIP ROUTRAI, I.A.S. PRAFULLA KUMAR SAHU VS ARAVIND AGRAWAL, I.A.S.	SANTOSH KUMAR SWAIN VS	// // ()
104	D-CONTC/3066/2024 CONTC/499/2024	JAYA BHARAT SARAF VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// ()
105	D-CONTC/3062/2024 CONTC/500/2024	KHIRABDI BEHERA VS RATNAKAR SAHOO, CHIEF DEVELOPMENT OFFICER CUM EXECUTIVE OFFICER, MALKANGIRI	ADV. VS	// ()
106	D-CONTC/3061/2024 CONTC/501/2024	KHIRABDI BEHERA VS PRADEEP KUMAR JENA, I.A.S.	ADV. VS	// ()
107	D-CONTC/3060/2024 CONTC/502/2024	NIVEDITA SAHU VS SHALINI PANDIT, I.A.S.	ADV. VS	// ()
108	D-CONTC/217/2024 CONTC/503/2024	SARJAN BEHERA VS SACHIDANANDA NAIK, O.A.S.	ADV. VS	// ()
109	D-CONTC/219/2024 CONTC/504/2024	EKADASI BEHERA VS SACHIDANANDA NAIK, O.A.S.	ADV. VS	// ()
110	D-CONTC/4466/2024 CONTC/505/2024	BASANTILATA NAYAK VS PURNA CHANDRA BARIHA, DISTRICT EDUCATION OFFICER, RAYAGADA	ADV. VS	// ()
111	D-CONTC/4469/2024 CONTC/506/2024	KEDARNATH BHOI VS DR.SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// ()
112	D-CONTC/4475/2024 CONTC/507/2024	KUMARSEN SENAPATI VS NIBEDITA PANY, DISTRICT EDUCATION OFFICER, JAJPUR	ADV. VS	// ()
113	D-CONTC/4196/2024 CONTC/508/2024	RANAJIT KUMAR DEY VS SUSHIL KUMAR LOHANI, SECY., PANCHAYATI RAJ AND DRINKING WATER DEPT., ODISHA, BBSR.	ADV. VS	// ()

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114	D-CONTC/2474/2024 CONTC/509/2024	CHANDRA PATEL VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// ()
115	D-CONTC/2478/2024 CONTC/510/2024	GOPABANDHU DASH VS VIR VIKRAM YADAV, IAS, COMMNR. CUM SECY., WORKS DEPT.	ADV. VS	// ()
116	D-CONTC/3132/2024 CONTC/511/2024	SOMANATH BARIK VS SUSIL KUMAR LOHANI, I.A.S.	ADV. VS	// ()
117	D-CRLA/3256/2024 CRLA/75/2024	DURYODHAN SETHY VS UNION OF INDIA(C.B.I)	ARIJEET MISHRA VS	BHUBANESWAR CBI /10 /2016 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR TR/0000010/2016
118	D-CRLA/2858/2024 CRLA/76/2024	MANGULI BHUMIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000013/2022
119	D-CRLA/588/2024 CRLA/77/2024	KUNAL MAHANTA VS STATE OF ODISHA	SAKUNTALA GIRI VS	JHUMPURA /5 /2020 A.D.J.,CHAMPUA(Kendujhar) ST/0000053/2020
120	D-CRLA/2527/2024 CRLA/78/2024	PRAMOD KUMAR SAMAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	GURUDIJHATIA /5 /2020 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000006/2020
121	D-CRLA/2750/2024 CRLA/79/2024	CHAITANYA @ CHAITAN CHARAN JENA VS STATE OF ODISHA(VIG.)	S.S.RAY (2) VS	SAMBALPUR VIGILANCE /13 /1996 SPL.JUDGE (VIG), SUNDERGARH(Sunda TR/0000064/1997
122	D-CRLMA/2706/2024 CRLMA/16/2024	BIJAYALAXMI DASH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	CHAULIAGANJA /48 /2020 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000145/2020
123	D-CRLMA/2401/2024 CRLMA/17/2024	SAURAJA MANJARI DASH VS PRASHANTA KUMAR DASH	BIJAYA KUMAR RAGADA VS	//0 3RD ADDL.SESSION JUDGE CUM SPL.J CRREV/0000012/2013
124	D-CRLMC/1568/2024 CRLMC/194/2024	KANHU CHARAN PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SPL.TASK FORCE /15 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000348/2023
125	D-CRLMC/3011/2024	MOHIT RANJAN BEHERA	BIBHUTI BHUSHAN ROUT	KHURDA ROAD G.R.P.S. /114 /2011

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	CRLMC/195/2024	VS STATE OF ODISHA	VS	S.D.J.M.,KHURDA(Khordha ) GR/0001345/2011
126	D-CRLMC/2552/2024 CRLMC/196/2024	RAMESH BEURA VS STATE OF ODISHA	Srikanta Panda VS	/ /0 3RD ADJ BHUBANESWAR(Khordha ) TR/0000154/2021
127	D-CRLMC/1299/2024 CRLMC/197/2024	PRATAP@PRADEEP@CHAIAN DALEI VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	FATEGARH /178 /2019 A.D.J.,NAYAGARH(Nayagarh ) ST/0000021/2020
128	D-CRLMC/1367/2024 CRLMC/198/2024	RAKESH PANDIT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 J.M.F.C.(III),CUTTACK(Cuttack) CMC/0000101/2023
129	D-CRLMC/2588/2024 CRLMC/199/2024	SATYA NARAYAN MALLICK VS STATE OF ODISHA	MANOJ BIHARI DAS VS	SAHADEV KHUNTA /395 /2019 S.D.J.M.,BALASORE(Baleshwar) CT/0001463/2019
130	D-CRLMC/1648/2024 CRLMC/200/2024	KALU CHARAN NAHAK@SANTOSH VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /134 /2013 A.D.J.,BHANJANAGAR(Ganjam) ST/0000158/2014
131	D-CRLMC/1661/2024 CRLMC/201/2024	BADAPU JAYADEV@JAYADEVA BADAPU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUNUPUR /55 /2010 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R) GR/0000091/2010
132	D-CRLMC/1983/2024 CRLMC/202/2024	UMA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 A.D.J.,CHATRAPUR(Ganjam) CRREV/0000002/2023
133	D-CRLMC/1984/2024 CRLMC/203/2024	GANESH SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) Spl/0000116/2023
134	D-CRLMC/1644/2024 CRLMC/204/2024	RADHASHYAM GUPTA VS STATE OF ODISHA	ASHOK DAS VS	DIGAPAHANDI /163 /2009 ASST.SESIONS JUDGE,GANJAM AT BE ST/0000083/2018
135	D-CRLMC/1762/2024 CRLMC/205/2024	AGASTI KARAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /9 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh ) TR/0000049/2022
136	D-CRLMC/1920/2024 CRLMC/206/2024	PRATAP PRASAD VS	BIDYADHAR MANSINGA VS	SPL.TASK FORCE /16 /2019 J.M.F.C.,ROURKELA(Sundargarh)

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137	D-CRLMC/620/2024 CRLMC/207/2024	STATE OF ODISHA SIBASANKAR JENA VS STATE OF ODISHA	SIDHARTHA DAS VS	GR/0000851/2019 LALBAG /230 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000567/2023
138	D-CRLMC/2572/2024 CRLMC/208/2024	PINTU@SUMANTA MAHAKUD VS STATE OF ODISHA	BISWANATH BEHERA VS	JODA /21 /2017 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000214/2022
139	D-CRLMC/2862/2024 CRLMC/209/2024	SUSHAMA SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /95 /1999 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/0000531/1999
140	D-CRLMC/1423/2024 CRLMC/210/2024	FAGUSEN MALLICK VS STATE OF ODISHA	SASMITA NAYAK VS	MAHAKALPARA /112 /2019 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001557/2019
141	D-CRLMC/1557/2024 CRLMC/211/2024	ASIT KUMAR SAMAL VS STATE OF ODISHA	KAMIL RASHID VS	PARLAKHEMUNDI /138 /2013 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI GR/0000398/2013
142	D-CRLMC/2857/2024 CRLMC/212/2024	NARAYAN SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	JARAPADA /76 /2019 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000145/2021
143	D-CRLMC/1660/2024 CRLMC/213/2024	SRIKANTA MAJHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /224 /2018 DISTRICT & SESSIONS JUDGE,BHADRAKALINGAPUR ST/0000317/2023
144	D-CRLMC/1999/2024 CRLMC/214/2024	RUPESH KUMAR SAMAL@SETU VS STATE OF ODISHA	ADITI HOTA VS	BANTALA /111 /2009 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000137/2013
145	D-CRLMC/2018/2024 CRLMC/215/2024	ASHOK KUMAR DAS VS STATE OF ODISHA	ADITI HOTA VS	PURI SADAR /395 /2020 NYAYADHIKARI,PURI(Puri) ICC/0000295/2020
146	D-CRLMC/2234/2024 CRLMC/216/2024	MOHAN MOHANTA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	KEONJHAR SADAR /229 /2016 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000118/2016
147	D-CRLMC/3295/2024 CRLMC/217/2024	SAHAN KUMAR SINGH VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	/ /0 J.M.F.C.,(R),ROURKELA(Sundargarh) ICC/0000050/2017

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148	D-CRLMP/2335/2024 CRLMP/131/2024	SIBANI MALLIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
149	D-CRLMP/2339/2024 CRLMP/132/2024	PRABHAS CHANDRA PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
150	D-CRLMP/2860/2024 CRLMP/133/2024	LAXMIDHAR MOHAPATRA VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /334 /2021 () //
151	D-CRLMP/2389/2024 CRLMP/134/2024	JAGANNATH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /286 /2023 () //
152	D-CRLMP/2856/2024 CRLMP/135/2024	RAMA CHANDRA BISWAL VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	//0 () //
153	D-CRLMP/2586/2024 CRLMP/136/2024	GANGADHAR PANIGRAHI VS COMMISSIONER OF POLICE, CUTTACK-BBSR	NIRANJAN PATRA VS	//0 () //
154	D-CRLMP/2780/2024 CRLMP/137/2024	BISWAJIT PATTNAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CYBER CRIME AND ECONOMIC OFFEN () //
155	D-CRLMP/2489/2024 CRLMP/138/2024	RAMAKANTA DAS VS KARUNAKAR NAYAK	KISHORE CHANDRA PRADHAN VS	//0 () //
156	D-CRLMP/2544/2024 CRLMP/139/2024	NITYANANDA SAHU VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	//0 () //
157	D-CRLMP/2699/2024 CRLMP/140/2024	RATNAKAR MAHARI VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	//0 () //
158	D-CRLMP/2872/2024 CRLMP/141/2024	JHILI SITA BEHERA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 () //
159	D-CRLMP/2752/2024	D.MAKAMMA PATRA	SANTOSH KUMAR MAHANTY	//0

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	CRLMP/142/2024	VS	VS	()
		D.BUDHIA PATRA		//
160	D-CRLMP/3013/2024	SUNIL SAHU	ALOK KUMAR DAS	/ /0
	CRLMP/143/2024	VS	VS	()
		STATE OF ODISHA		//
161	D-CRLMP/3010/2024	SANTOSH PUTEL	ALOK KUMAR DAS	/ /0
	CRLMP/144/2024	VS	VS	()
		STATE OF ODISHA		//
162	D-CRLMP/2950/2024	MONINGI CHARAN MOHAN RAO	GOPINATH MISHRA	/ /0
	CRLMP/145/2024	VS	VS	()
		STATE OF ODISHA		//
163	D-CRLMP/3033/2024	SITARA BIBI	BYOMAKESH TRIPATHY	/ /0
	CRLMP/146/2024	VS	VS	()
		STATE OF ODISHA		//
164	D-CRLMP/2961/2024	RAKESH KUMAR PATRA	AKSHAYA KUMAR SUBUDHI	MALGODOWN /245 /2023
	CRLMP/147/2024	VS	VS	()
		STATE OF ODISHA		//
165	D-CRLMP/3035/2024	BANTI ROUT	BYOMAKESH TRIPATHY	/ /0
	CRLMP/148/2024	VS	VS	()
		STATE OF ODISHA		//
166	D-CRLMP/3042/2024	KARTIK PAUL	BYOMAKESH TRIPATHY	/ /0
	CRLMP/149/2024	VS	VS	()
		STATE OF ODISHA		//
167	D-CRLMP/3085/2024	P.ARALU PATRA	ATMAJIT MANMITH DAS	/ /0
	CRLMP/150/2024	VS	VS	()
		STATE OF ODISHA		//
168	D-CRLMP/1177/2024	AJAMBAR JENA	PABITRA KUMAR BEHERA	/ /0
	CRLMP/151/2024	VS	VS	()
		STATE OF ODISHA		//
169	D-CRLMP/2634/2024	NARAYAN PATRA	H.N.MOHAPATRA	/ /0
	CRLMP/152/2024	VS	VS	()
		STATE OF ODISHA		//
170	D-CRLMP/3184/2024	MIR MOHAMMAD JASIMUDDIN	HARIPAD MOHANTY	/ /0
	CRLMP/153/2024	VS	VS	()

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171	D-CRLMP/2826/2024 CRLMP/154/2024	STATE OF ODISHA MAYADHAR BEHERA VS	SUSANTA KUMAR BARAL VS	// / /0 ()
172	D-CRLMP/2243/2024 CRLMP/155/2024	STATE OF ODISHA HADIBANDHU PATRA VS	GHANASHYAM DASH VS	// / /0 ()
173	D-CRLMP/2624/2024 CRLMP/156/2024	SANGITA PATRA ANITA SENAPATY VS	SAIBRATA RATH VS	// / /0 ()
174	D-CRLMP/3142/2024 CRLMP/157/2024	STATE OF ODISHA SURENDRA KUMAR JENA @ SURENDRA JENA VS	SURESH KUMAR JENA VS	// DHAMNAGAR /558 /2023 ()
175	D-CRLMP/2763/2024 CRLMP/158/2024	STATE OF ODISHA GAGANDEEP SINGH CHAWLA VS	BIBHUTI BHUSAN CHOUDHURY VS	// EOW,BHUBANESWAR /12 /2022 ()
176	D-CRLMP/3081/2024 CRLMP/159/2024	STATE OF ODISHA BINODINI PARIDA VS	KABIRAJ PRADHAN VS	// / /0 ()
177	D-CRLREV/845/2024 CRLREV/29/2024	STATE OF ODISHA INDU BHUSAN DAS VS	DIPTI RANJAN BHOKTA VS	// BHUBANESWAR VIGILANCE /35 /2022 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW
178	D-CRLREV/932/2024 CRLREV/30/2024	STATE OF ODISHA(VIG.) MANORANJAN NANDA VS	JNYANANANDA PANDA VS	CRMC/0000033/2023 / /0 A.D.J.,BHAWANIPATNA(Kalahandi)
179	D-CRLREV/1192/2024 CRLREV/31/2024	BIJAYA KUMAR ACHARYA MAGUNI PAIKA VS	RABINDRA KUMAR SAHOO VS	CRA/0000018/2022 R.UDAYAGIRI /49 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj
180	D-CRLREV/1656/2024 CRLREV/32/2024	STATE OF ODISHA GOUTTAM KAR@GOUTAM KUMAR KAR VS	JAJATI KESHARI KHUNTIA VS	Spl/0000017/2023 SAHADEV KHUNTA /219 /2014 AD-HOC A.D.J.(FTSC),BALASORE(Balesh
181	D-CRLREV/1130/2024 CRLREV/33/2024	STATE OF ODISHA BAJRANG BISNOI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	ST/0000387/2015 BHARATPUR PS /438 /2023 4TH ADDL SESSIONS JUDGE CUM SPL J CRA/0000100/2023



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182	D-CRLREV/1711/2024 CRLREV/34/2024	CHANDRA ROUT@PRIYAJIT ROUT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	NIALI /490 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000173/2022
183	D-CRLREV/2277/2024 CRLREV/35/2024	LINGARAJ SWAIN VS STATE OF ODISHA	JAGANNATH BHUYAN VS	KHAJURIPADA /22 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBARI MISCA/0000614/2023
184	D-CRLREV/2324/2024 CRLREV/36/2024	SIBA NAYAK VS STATE OF ODISHA	MAHES DAS VS	BELAGARH /5 /2015 ADDL. SESSION JUDGE,BALLIGUDA(KALAHANDI) ST/0000040/2017
185	D-CRLREV/3338/2024 CRLREV/37/2024	MANOJ KUMAR KHAMARI VS GITANJALI KHAMARI	DEBABRATA DASH VS	KOKSARA /86 /2016 J.M.F.C, KOKSARA(Kalahandi) CMC/0000011/2016
186	D-CRP/3426/2024 CRP/3/2024	SAUDAMINI SAHOO VS VISHAL BEHERA	DWARIKA PRASAD MOHANTY VS	// DISTRICT & SESSIONS JUDGE,CUTTACK Fao/0000073/2021
187	D-FAO/1224/2024 FAO/18/2024	SASMITA BISWAL VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000085/2021
188	D-FAO/13/2024 FAO/19/2024	STATE OF ODISHA VS SAROJA KUMAR CHOUDHURY	DEBASIS MOHAPATRA,A.S.C VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000206/2021
189	D-MACA/1274/2024 MACA/29/2024	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD. VS TAPAN KUMAR DAS	MAHAITOSH SINHA VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000283/2018
190	D-MACA/3078/2024 MACA/30/2024	SUJETA KUMAR PARIDA @ SUJIT PARIDA VS CAPT. ASWINI KUMAR BARAL	PRAFULLA KUMAR MOHAPATRA VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000115/2014
191	D-MACA/672/2024 MACA/31/2024	D.M., ORIENTAL INSURANCE CO.LTD., BBSR VS JHUNU PRADHAN	RIMJHIMBALA PATI VS	// DISTRICT AND SESSIONS JUDGE,NAYAGUDA Mac/0000058/2018
192	D-MACA/901/2024 MACA/32/2024	D.M, (D.O II) M/S. ORIENTAL INSURANCE CO. LTD. VS GITA SAHU	SOMANATH ROY VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000422/2016
193	D-MACA/1919/2024	M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK	GOPAL CHANDRA SAMANTARAY	//

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	MACA/33/2024	VS PRASANTA KUMAR PARIDA	VS	II MACT,CUTTACK(Cuttack) MISCA/0000730/2018
194	D-MACA/1929/2024 MACA/34/2024	M/S. D.M., NATIONAL INSURANCE CO. LTD., CUTTACK. VS SUBHASHREE SAHOO	PRASANTA KUMAR MAHALI VS	// 1ST M. A.C.T.,JAJPUR(Jajapur ) Mac/0000186/2017
195	D-MACA/3943/2024 MACA/35/2024	DHIRENDRA MOHAPATRA VS SAROJ KUMAR BARIK	BISHNU BRATA SINGH VS	// III MACT,BALASORE(Baleshwar) Mac/0000169/2021
196	D-MACA/4153/2024 MACA/36/2024	THE MANAGER(LEGAL CLAIMS) SBI GENERAL INSURANCE CO. L.T.D. VS SUNITA GOUDA	G.P.DUTTA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000168/2022
197	D-MACA/1092/2024 MACA/37/2024	DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD.,BBSR BRANCH VS SOUDAMINI SAHOO	SUBRAT SATPATHY VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000015/2018
198	D-MACA/383/2024 MACA/38/2024	M/S. NEW INDIA ASSURANCE CO. LTD. VS LIZA PATEL	SUDEEP KUMAR SARANGI VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000065/2015
199	D-MATA/4366/2024 MATA/29/2024	PRIYADARSHINI PUROHIT @ PRIYADARSHANI PUROHIT VS SANKATMOCHAN NAYAK	SUDHEER KUMAR SAHOO VS	// JUDGE FAMILY COURT, SONEPUR(Sonepur) CP/0000031/2022
200	D-RPFAM/214/2024 RPFAM/12/2024	SATYABADI MUDULI VS JASODA MUDULI	DEEPAK RANJAN SUNDARAY VS	// JUDGE FAMILY COURT,KHURDA(Khordha) Crp/0000043/2019
201	D-RVWPET/1860/2024 RVWPET/10/2024	STATE OF ODISHA VS MANAGING COMMITTEE OF KULGI HIGH SCHOOL,MAYURBHANJ	SAROJA KANTA SAMAL,A.G.A VS	// () //
202	D-RVWPET/1527/2024 RVWPET/6/2024	DIRECTOR, SOCIAL WELFARE, WOMEN AND CHILD DEVELOPMENT, DEPTT VS NARESH KUMAR PATNAIK	MANOJ KUMAR KHUNTIA, A.G.A. VS	// () //
203	D-RVWPET/1536/2024 RVWPET/7/2024	STATE OF ODISHA VS DIBAKAR SAHOO	MANOJ KUMAR KHUNTIA, A.G.A. VS	// () //
204	D-RVWPET/1511/2024 RVWPET/8/2024	STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA,A.G.A VS	// ()

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205	D-RVWPET/3003/2024 RVWPET/9/2024	PRAVAT KUMAR MOHAPATRA STATE OF ODISHA VS PRITILATA MOHAPATRA	BIPLAB MOHANTY,A.G.A VS	// // ()
206	D-TRPCRL/1363/2024 TRPCRL/5/2024	BALABHADRA CHHOTARAY VS ITISHREE NAYAK	DEEPALI MAHAPATRA VS	// // /0
207	D-WA/1760/2024 WA/78/2024	DR.PRADEEP KUMAR DHAL VS STATE OF ODISHA	BIMBISAR DASH VS	// () //
208	D-WA/2120/2024 WA/79/2024	POURNMASI ACHARYA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// () //
209	D-WA/1572/2024 WA/80/2024	STATE OF ODISHA VS BAKULI SAHOO	SANGRAM JENA,A.G.A VS	// () //
210	D-WA/1679/2024 WA/81/2024	STATE OF ODISHA VS RASHMITA BEHERA	BIPLAB MOHANTY,A.G.A VS	// () //
211	D-WA/3985/2024 WA/82/2024	STATE OF ODISHA VS RABINDRANATH MOHANTY	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
212	D-WA/1574/2024 WA/83/2024	STATE OF ODISHA VS LAXMIPRIYA SWAIN	SANGRAM JENA,A.G.A VS	// () //
213	D-WA/3971/2024 WA/84/2024	STATE OF ODISHA VS SATYANARAYAN PATRA	SURYA NARAYAN PATNAIK, A.G.A. VS	// () //
214	D-WA/633/2024 WA/85/2024	STATE OF ODISHA VS DHARMENDRA KUMAR SAHU	BIPLAB MOHANTY, A.G.A. VS	// () //
215	D-WA/1583/2024 WA/86/2024	STATE OF ODISHA VS SUJIT KUMAR BARAL	SASWAT DAS, A.G.A. VS	// () //

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216	D-WA/3970/2024 WA/87/2024	STATE OF ODISHA VS SRIKANTA PANDA	MALAYA KETAN BALABANTRAY,A.G.A VS	// 0 //
217	D-WA/71/2024 WA/88/2024	ANAM DIGAR VS REGIONAL MANAGER RESERVE BANK OF INDIA, BBSR	NIRANJAN LENKA VS	// 0 //
218	D-WA/3742/2024 WA/89/2024	CHANDRAKANTA ANDIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
219	D-WA/820/2024 WA/90/2024	BHARATI DASH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
220	D-WA/4811/2024 WA/91/2024	STATE OF ODISHA VS PAPUNA MALLICK	MALAYA KETAN BALABANTRAY,A.G.A VS	// 0 //
221	D-WP(C)/4126/2024 WP(C)/2302/2024	RAGHUBIR LOHAR VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
222	D-WP(C)/4128/2024 WP(C)/2303/2024	MURALIDHAR GOUD VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
223	D-WP(C)/4563/2024 WP(C)/2304/2024	ORISSA MANGANESE AND MINERALS LTD. BBSR VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
224	D-WP(C)/3658/2024 WP(C)/2305/2024	LIPI MOHAPATRA VS ASIT PANIGRAHI	MANAS CHAND VS	// 0 //
225	D-WP(C)/4123/2024 WP(C)/2306/2024	MANIRAM LOHAR VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
226	D-WP(C)/4570/2024 WP(C)/2307/2024	ORISSA MANGANESE AND MINERALS LTD. BBSR VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
227	D-WP(C)/2199/2024	UPENDRANATH MOHAPATRA	AJAY KUMAR TRIPATHY	//

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	WP(C)/2308/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/2844/2024 WP(C)/2309/2024	CHINNA RAO V. VS UNION OF INDIA	NIRANJAN NAYAK VS	// 0 //
229	D-WP(C)/2201/2024 WP(C)/2310/2024	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
230	D-WP(C)/322/2024 WP(C)/2311/2024	SIBA BAG VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
231	D-WP(C)/4576/2024 WP(C)/2312/2024	MAMATA BASTIA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
232	D-WP(C)/3878/2024 WP(C)/2313/2024	GIRIDHARI MAHAPATRA VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
233	D-WP(C)/4585/2024 WP(C)/2314/2024	DURYODHAN SARAF VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
234	D-WP(C)/4031/2024 WP(C)/2315/2024	SAMPAD KUMAR BEHERA VS NATIONAL HIGHWAYS AUTHORITY OF INDIA, BBSR	SOURAV TIBREWAL VS	// 0 //
235	D-WP(C)/3927/2024 WP(C)/2316/2024	ROHAN KUMAR JUJHARSINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
236	D-WP(C)/4797/2024 WP(C)/2317/2024	DEBASISH UDGATA VS STATE OF ODISHA	SANGRAM MISHRA VS	// 0 //
237	D-WP(C)/4363/2024 WP(C)/2318/2024	ANTARJYAMI KAR VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
238	D-WP(C)/4035/2024 WP(C)/2319/2024	NIRAKARA SAHOO VS	SAYANTAN PANDA VS	// 0

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239	D-WP(C)/3989/2024 WP(C)/2320/2024	STATE OF ODISHA SOMANATH MAJHI VS COLLECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER,KALAHANDI	ASIT KUMAR PATTNAIK VS	// // 0 //
240	D-WP(C)/4397/2024 WP(C)/2321/2024	SABITA KUMARI PATTANAYAK VS STATE OF ODISHA	ASHOK KUMAR APAT VS	// 0 //
241	D-WP(C)/4384/2024 WP(C)/2322/2024	TIKESWAR PRADHAN VS STATE OF ODISHA	ASHOK KUMAR APAT VS	// 0 //
242	D-WP(C)/4394/2024 WP(C)/2323/2024	PRAKASH CHANDRA SAHU VS STATE OF ODISHA	ASHOK KUMAR APAT VS	// 0 //
243	D-WP(C)/4381/2024 WP(C)/2324/2024	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR APAT VS	// 0 //
244	D-WP(C)/4379/2024 WP(C)/2325/2024	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	ASHOK KUMAR APAT VS	// 0 //
245	D-WP(C)/3206/2024 WP(C)/2326/2024	ANJELO NAYAK VS STATE OF ORISSA	SUJATA JENA VS	// 0 //
246	D-WP(C)/4178/2024 WP(C)/2327/2024	BIJAY KUMAR BISOI VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
247	D-WP(C)/4185/2024 WP(C)/2328/2024	MADHUSUDAN MOHANTY VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
248	D-WP(C)/4390/2024 WP(C)/2329/2024	MADHABA BISWAL VS STATE OF ODISHA	ASHOK KUMAR APAT VS	// 0 //
249	D-WP(C)/3785/2024 WP(C)/2330/2024	SANTOSH KUMAR SUBUDHI @ SANTOSH SUBUDHI VS STATE OF ODISHA	OM SWARUP VS	// 0 //

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250	D-WP(C)/4184/2024 WP(C)/2331/2024	NILAKANTHA BEHERA VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
251	D-WP(C)/4387/2024 WP(C)/2332/2024	ARUNA KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR APAT VS	// 0 //
252	D-WP(C)/3988/2024 WP(C)/2333/2024	PRATIBHA PRADHAN VS STATE OF ODISHA	SUNIL KUMAR PATNAIK VS	// 0 //
253	D-WP(C)/3775/2024 WP(C)/2334/2024	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
254	D-WP(C)/4771/2024 WP(C)/2335/2024	MADHUSMITA MEHENTAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
255	D-WP(C)/4402/2024 WP(C)/2336/2024	ANJALI KUMARI SWAIN VS STATE OF ODISHA	ASHOK KUMAR APAT VS	// 0 //
256	D-WP(C)/3079/2024 WP(C)/2337/2024	PRASANTA SWAIN VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
257	D-WP(C)/4183/2024 WP(C)/2338/2024	MADHAB CHANDRA DAS VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
258	D-WP(C)/4694/2024 WP(C)/2339/2024	DEEPAK KUMAR KHUNTIA VS THE CHIEF GENERAL MANAGER IN CHARGE, DEPT. OF BANKING OPERATION AND DEVELOPMENT, MUMBAI	SUSANTA KUMAR BARAL VS	// 0 //
259	D-WP(C)/4435/2024 WP(C)/2340/2024	TUKURAM PANIGRAHI VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
260	D-WP(C)/4181/2024 WP(C)/2341/2024	SANJUKTA KAR VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
261	D-WP(C)/3002/2024	DAYASAGAR PADHAN	KIRTAN DANG	//

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	WP(C)/2342/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/4180/2024 WP(C)/2343/2024	MINAKETAN RANA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
263	D-WP(C)/4047/2024 WP(C)/2344/2024	NABIN KUMAR SAHOO VS NATIONAL INSTITUTE OF SCIENCE EDUCATION AND RESEARCH, KHURDA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
264	D-WP(C)/4575/2024 WP(C)/2345/2024	NILAKANTA PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
265	D-WP(C)/3006/2024 WP(C)/2346/2024	PRAFULA @ PRAFULLA LUHARA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
266	D-WP(C)/4077/2024 WP(C)/2347/2024	SUSAMA SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
267	D-WP(C)/598/2024 WP(C)/2348/2024	SUNITA DAS VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
268	D-WP(C)/4701/2024 WP(C)/2349/2024	LILY KANDI VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
269	D-WP(C)/3875/2024 WP(C)/2350/2024	DILLIP KUMAR SENAPATI VS STATE OF ODISHA	DEBASHISHA HOTA VS	// 0 //
270	D-WP(C)/4822/2024 WP(C)/2351/2024	SOUMYARANJAN BEHERA VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
271	D-WP(C)/1060/2024 WP(C)/2352/2024	GODABARISH MISHRA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
272	D-WP(C)/4477/2024 WP(C)/2353/2024	KUMARMANI SA VS	BHABA RANJAN KAR VS	// 0



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273	D-WP(C)/4482/2024 WP(C)/2354/2024	GOVT. OF ODISHA BAIDA SINGH VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// // 0 //
274	D-WP(C)/4407/2024 WP(C)/2355/2024	PRASANNA KUMAR SAHU VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
275	D-WP(C)/91/2024 WP(C)/2356/2024	RAJESH PATRA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
276	D-WP(C)/4483/2024 WP(C)/2357/2024	TULSIDHAR NAIK VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
277	D-WP(C)/4476/2024 WP(C)/2358/2024	JAYAKUMARI PATEL VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
278	D-WP(C)/4484/2024 WP(C)/2359/2024	CHANDRAKANTI DEVI VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
279	D-WP(C)/3474/2024 WP(C)/2360/2024	GADADHAR SWAIN VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
280	D-WP(C)/4626/2024 WP(C)/2361/2024	KHANDAGIRI JANAKALYAN HATA, BBSR VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
281	D-WP(C)/4472/2024 WP(C)/2362/2024	CHANDA KUMARI DEVI VS GOVT OF ODISHA	BHABA RANJAN KAR VS	// 0 //
282	D-WP(C)/4470/2024 WP(C)/2363/2024	SURESH CHANDRA PATEL VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
283	D-WP(C)/3001/2024 WP(C)/2364/2024	HEMAKANTI GANDA @ ARGALI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //

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284	D-WP(C)/4852/2024 WP(C)/2365/2024	SASHIKANTA JENA VS UNION OF INDIA	AKSHAYA KUMAR PANDEY VS	// 0 //
285	D-WP(C)/2142/2024 WP(C)/2366/2024	PRAKASH KUMAR NAYAK VS DIRECTOR GENERAL, CISF, NEW DELHI	NIROD KUMAR SAHU VS	// 0 //
286	D-WP(C)/4241/2024 WP(C)/2367/2024	DAMBARUDHARA GIRI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
287	D-WP(C)/4757/2024 WP(C)/2368/2024	M/S. PRASANTA KUMAR SAHU, JAJPUR VS CHIEF COMMNR. CT AND GST, CUTTACK	SUBHASIS PANDA VS	// 0 //
288	D-WP(C)/2646/2024 WP(C)/2369/2024	DEEPANSU SEKHAR KUNDU VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
289	D-WP(C)/4758/2024 WP(C)/2370/2024	M/S. PRASANTA KUMAR SAHU, JAJPUR VS CHIEF COMMNR. OF CT AND GST, CUTTACK	SUBHASIS PANDA VS	// 0 //
290	D-WP(C)/4177/2024 WP(C)/2371/2024	BABAJI BARIK VS COMMNR. LAND RECORD AND SETTLEMENT, ODISHA, CTC	GOPAL KRUSHNA NANDA VS	// 0 //
291	D-WP(C)/2610/2024 WP(C)/2372/2024	UMESH CHANDRA BHATRA VS STATE OF ODISHA	BISWANATH BEHERA VS	// 0 //
292	D-WP(C)/913/2024 WP(C)/2373/2024	RAMESH KUMAR DALEI VS COMMNR. GST (STATE) VANIJYA KAR BHAWAN, CUTTACK	PRIYABRATA MOHAPATRA VS	// 0 //
293	D-WP(C)/2198/2024 WP(C)/2374/2024	PANKAJ KUMAR MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
294	D-WP(C)/2530/2024 WP(C)/2375/2024	SANTANU KUMBHAKAR VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
295	D-WP(C)/826/2024	ABHAYA KUMAR MALLICK	AUROVINDA MOHANTY	//

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	WP(C)/2376/2024	VS THE STATE OF ODISHA	VS	0 //
296	D-WP(C)/3059/2024 WP(C)/2377/2024	SABITA MOHANTY VS LAXMIPRIYA JENA	MRUTYUNJAY MOHANTY VS	// 0 //
297	D-WP(C)/3801/2024 WP(C)/2378/2024	INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, BALASORE VS STATE OF ODISHA	SOUMENDRA PATTANAİK VS	// 0 //
298	D-WP(C)/4713/2024 WP(C)/2379/2024	SUBHAKANTA MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
299	D-WP(C)/4425/2024 WP(C)/2380/2024	SK. SAHAJAN VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
300	D-WP(C)/3916/2024 WP(C)/2381/2024	RADHA KESHAB REAL ESTATE PVT. LTD., BALANGIR VS COLLECTOR, BALANGIR	BIRAJA PRASANNA DAS VS	// 0 //
301	D-WP(C)/4715/2024 WP(C)/2382/2024	TRIBIKRAM SAHU VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
302	D-WP(C)/4008/2024 WP(C)/2383/2024	MANJARI BISI VS THE GENERAL MANAGER, CANARA BANK, BBSR	BIBHU PRASAD MOHANTY VS	// 0 //
303	D-WP(C)/2808/2024 WP(C)/2384/2024	KANHU CHARAN SAMAL VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
304	D-WP(C)/4334/2024 WP(C)/2385/2024	BRAJAGOPAL DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
305	D-WP(C)/4082/2024 WP(C)/2386/2024	HIMANSHU SEKHAR ACHARYA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
306	D-WP(C)/4350/2024 WP(C)/2387/2024	SATYABADI PADHI VS	GOURI MOHAN RATH VS	// 0

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307	D-WP(C)/3703/2024 WP(C)/2388/2024	STATE OF ODISHA MIHIR RANJAN PARIJA VS	SADASIVA PATRA VS	// // 0
308	D-WP(C)/2792/2024 WP(C)/2389/2024	STATE OF ODISHA PARAMANANDA PRADHAN VS	ASHOK KUMAR MOHANTY VS	// // 0
309	D-WP(C)/929/2024 WP(C)/2390/2024	STATE OF ODISHA SATARA PRADHAN VS	TAPAN KUMAR MANDAL VS	// // 0
310	D-WP(C)/3656/2024 WP(C)/2391/2024	STATE OF ODISHA PRATIVA GARNAIK VS	SHYAM SUNDAR CHHUALSINGH VS	// // 0
311	D-WP(C)/2793/2024 WP(C)/2392/2024	STATE OF ODISHA RABINDRA NATH SAHOO VS	ASHOK KUMAR MOHANTY VS	// // 0
312	D-WP(C)/4057/2024 WP(C)/2393/2024	STATE OF ODISHA PATITAPABAN ACHARYA VS	BIDESH RANJAN BEHERA VS	// // 0
313	D-WP(C)/1735/2024 WP(C)/2394/2024	STATE OF ODISHA ANAKAR NAIK VS	RABI NARAYAN MOHANTY VS	// // 0
314	D-WP(C)/4506/2024 WP(C)/2395/2024	UNION OF INDIA M/S. MAA SARALA RICE MILL, DHENKANAL VS	SOUMYA RANJAN MOHANTY VS	// // 0
315	D-WP(C)/4024/2024 WP(C)/2396/2024	STATE OF ODISHA BISHNU PRASAD SAHU @ BISHNU PRASOD SAHU VS	PRASANNA KUMAR MISHRA VS	// // 0
316	D-WP(C)/4215/2024 WP(C)/2397/2024	STATE OF ODISHA RAJIB KHAN VS	JAGAJIBAN PRADHAN VS	// // 0
317	D-WP(C)/3185/2024 WP(C)/2398/2024	STATE OF ORISSA ANJANA KATHURIA VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN 2 VS	// // 0 //

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318	D-WP(C)/3799/2024 WP(C)/2399/2024	SANJAY KUMAR NANDA VS STATE OF ODISHA	PRATIBHA MANJARI TARAI VS	// 0 //
319	D-WP(C)/4553/2024 WP(C)/2400/2024	SUBASH CHANDRA PATRO VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
320	D-WP(C)/3779/2024 WP(C)/2401/2024	MADHUSUDAN MALIK VS DIVISIONAL GENERAL MANAGER, CANARA BANK, BBSR	AJODHYA RANJAN DASH VS	// 0 //
321	D-WP(C)/3704/2024 WP(C)/2402/2024	HARIHAR MAHANTA VS STATE OF ODISHA	AISHWARYA SWAIN VS	// 0 //
322	D-WP(C)/2892/2024 WP(C)/2403/2024	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	SAROJ KUMAR BHUYAN VS	// 0 //
323	D-WP(C)/3902/2024 WP(C)/2404/2024	JAYANTI PANDA VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
324	D-WP(C)/3935/2024 WP(C)/2405/2024	HALIMUDDIN KHAN VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
325	D-WP(C)/4597/2024 WP(C)/2406/2024	M/S ROSE CONTECH P LTD. BBSR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
326	D-WP(C)/4806/2024 WP(C)/2407/2024	BRAJAMOHAN DASH VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
327	D-WP(C)/2715/2024 WP(C)/2408/2024	M/S. L.G. CONSTRUCTIONS, BBSR VS HINDUJA LEYLAND FINANCE LTD., BBSR	ANJAN KUMAR BISWAL VS	// 0 //
328	D-WP(C)/2688/2024 WP(C)/2409/2024	KUNJALATA LENKA VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
329	D-WP(C)/4752/2024	NANDA KISHORE DWIVEDI	BHAWANI SANKAR PANIGRAHI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2410/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/4076/2024 WP(C)/2411/2024	AJIT KUMAR PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
331	D-WP(C)/4761/2024 WP(C)/2412/2024	ARUN KUMAR NAYAK VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
332	D-WP(C)/4464/2024 WP(C)/2413/2024	PYARI SHANKAR MISHRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
333	D-WP(C)/148/2024 WP(C)/2414/2024	PRASANTA KUMAR MISRA VS GOVT. OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
334	D-WP(C)/4710/2024 WP(C)/2415/2024	KRUSHNA CHANDRA NATH VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
335	D-WP(C)/3740/2024 WP(C)/2416/2024	PRAVAS CHANDRA BISWAL VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
336	D-WP(C)/4112/2024 WP(C)/2417/2024	DEWADUTTA DHAL VS STATE OF ODISHA	PAMI RATH VS	// 0 //
337	D-WP(C)/2960/2024 WP(C)/2418/2024	SOUMYA RANJAN DASH VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //
338	D-WP(C)/4463/2024 WP(C)/2419/2024	DWITI KRUSHNA LENKA VS STATE OF ODISHA	LAMBODAR ACHARI VS	// 0 //
339	D-WP(C)/4537/2024 WP(C)/2420/2024	SIMRAN SAMAL VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
340	D-WP(C)/3736/2024 WP(C)/2421/2024	MALI SAHOO VS	PRAKASH KUMAR MISHRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/4456/2024 WP(C)/2422/2024	STATE OF ODISHA SANYASI SAHANI VS STATE OF ODISHA	LAMBODOR ACHARI VS	// // 0 //
342	D-WP(C)/4460/2024 WP(C)/2423/2024	AJIT BISWAL @ AJIT KUMAR BISWAL VS STATE OF ODISHA	LAMBODAR ACHARI VS	// 0 //
343	D-WP(C)/3729/2024 WP(C)/2424/2024	M/S DY AUS CLUB (P) LTD., BBSR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
344	D-WP(C)/4109/2024 WP(C)/2425/2024	ACHYUTANANDA MISHRA VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
345	D-WP(C)/4458/2024 WP(C)/2426/2024	ASHOK KUMAR MAHANTA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
346	D-WP(C)/4040/2024 WP(C)/2427/2024	SARAT KUMAR MOHANTY VS ADDL. COMMNR. CONSOLIDATION AND SETTLEMENT BALASORE	CHITTA RANJAN PATTNAIK VS	// 0 //
347	D-WP(C)/4494/2024 WP(C)/2428/2024	JAYANTI PRADHAN VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
348	D-WP(C)/3179/2024 WP(C)/2429/2024	SABITA SAHOO VS SUB-COLLECTOR, PURI	BIGYAN KUMAR SHARMA VS	// 0 //
349	D-WP(C)/3980/2024 WP(C)/2430/2024	RAJRAJ MAUJI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
350	D-WP(C)/4485/2024 WP(C)/2431/2024	NAMITA TRIPATHY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
351	D-WP(C)/1348/2024 WP(C)/2432/2024	INDRANI PATTNAIK VS COLLECTOR- CUM-SPECIAL LAND ACQUISITION OFFICER,KALAHANDI	ASIT KUMAR PATTNAIK VS	// 0 //

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352	D-WP(C)/3952/2024 WP(C)/2433/2024	BIPRA CHARAN PATRA VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
353	D-WP(C)/3911/2024 WP(C)/2434/2024	MADHUSUDAN PATRA VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
354	D-WP(C)/3342/2024 WP(C)/2435/2024	PURNA CHANDRA BHUYAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
355	D-WP(C)/3708/2024 WP(C)/2436/2024	MAHATMA GANDHI SMRUTISADAN, JHARSUGUDA VS M/S VEDANTA LTD., MUMBAI	JAYASANKAR MISHRA VS	// 0 //
356	D-WP(C)/3978/2024 WP(C)/2437/2024	DR. ASHISH TRIPATHY VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
357	D-WP(C)/3229/2024 WP(C)/2438/2024	DEBENDRA NATH SAMAL VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
358	D-WP(C)/3962/2024 WP(C)/2439/2024	BANAMALI BARIK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
359	D-WP(C)/4432/2024 WP(C)/2440/2024	ONENESS EDUCATIONAL AND CHARITABLE TRUST, BBSR VS COMMNR OF INCOME TAX, HYDERABAD	SIDHARTH SHANKAR PADHY VS	// 0 //
360	D-WP(C)/4744/2024 WP(C)/2441/2024	SILVER CREEK CONSTRUCTIONS, MAYURBHANJ VS STATE OF ODISHA	PAMI RATH VS	// 0 //
361	D-WP(C)/3695/2024 WP(C)/2442/2024	M/S. MAA TARA TARINI STEELS (BORROWER), NUAGAON VS THE CHIEF MANAGER AND AO, BANK OF MAHARASHTRA, BBSR	BHAGABAN BEHERA VS	// 0 //
362	D-WP(C)/3587/2024 WP(C)/2443/2024	PADMANAV JENA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
363	D-WPCRL/2615/2024	MARJINA BIBI	ACHYUTANANDA PATTANAİK	PURUNABAZAR /349 /2023



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WPCRL/8/2024	VS STATE OF ODISHA	VS	() //
364	D-WPCRL/2759/2024 WPCRL/9/2024	RAJANI MANDAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 () //
365	D-ABLAPL/2415/2024 ABLAPL/1000/2024	BAPUNI @SUNEET JENA VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /34 /2024 () //
366	D-ABLAPL/2416/2024 ABLAPL/1001/2024	BAPUNI @ SUNEET JENA VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /37 /2024 () //
367	D-ABLAPL/2525/2024 ABLAPL/1002/2024	DROUPADI MALIK VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	NAIKANI-DIHI /156 /2017 () //
368	D-ABLAPL/2417/2024 ABLAPL/1003/2024	BAPUNI @ SUNEET JENA VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /36 /2024 () //
369	D-ABLAPL/2537/2024 ABLAPL/1004/2024	BANTI @ SATYABRATA JENA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	BARI /237 /2023 () //
370	D-ABLAPL/2141/2024 ABLAPL/1005/2024	BIJAY PRADHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)
371	D-ABLAPL/2545/2024 ABLAPL/1006/2024	TRINATH JANI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	2(A)CC/0000004/2023 DASMANTAPUR /26 /2021 () //
372	D-ABLAPL/2672/2024 ABLAPL/1007/2024	SARTHAK MOHAPATRA @ MILU VS STATE OF ODISHA	SRIKANTA PANDA VS	CHANDAKA P.S. /2 /2024 () //
373	D-ABLAPL/2548/2024 ABLAPL/1008/2024	SUNIL KUMAR PURI VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	/ /0 () //
374	D-ABLAPL/2691/2024 ABLAPL/1009/2024	DHARANIDHAR PARIDA VS	SAROJ RANJAN SUBUDHI VS	BADACHANA /372 /2023 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/2626/2024 ABLAPL/1010/2024	STATE OF ODISHA ANITA SENAPATI VS STATE OF ODISHA	SAIBRATA RATH VS	// BERHAMPUR TOWN /28 /2024 () //
376	D-ABLAPL/2670/2024 ABLAPL/1011/2024	ASHISH DAS VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	ANGUL TOWN /86 /2024 () //
377	D-ABLAPL/2695/2024 ABLAPL/1012/2024	GOLIVE PRASANTHI VS STATE OF ODISHA	AUROVINDA MOHANTY VS	MAHILA P.S. BUXIBAZAR /112 /2020 () //
378	D-ABLAPL/2696/2024 ABLAPL/1013/2024	ABDUL KAYUM KHAN @ CD KALA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KHURDA MODEL /582 /2023 () //
379	D-ABLAPL/2714/2024 ABLAPL/1014/2024	SANJIB KUMAR ROUSTRAY VS STATE OF ODISHA	AVIRAM PATRA VS	SAHID NAGAR P.S. /528 /2020 () //
380	D-ABLAPL/2698/2024 ABLAPL/1015/2024	TUKUNA LENKA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PIRAHAT P.S /126 /2023 () //
381	D-ABLAPL/2716/2024 ABLAPL/1016/2024	MILA MINA RAO @ SWAMY @ M. MINA RAO VS STATE OF ODISHA	S.S.RAY (2) VS	PARLAKHEMUNDI /18 /2024 () //
382	D-ABLAPL/2718/2024 ABLAPL/1017/2024	NIRMAL KUMAR SUTAR VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	ATHGARH /218 /2017 () //
383	D-ABLAPL/2704/2024 ABLAPL/1018/2024	PABITRA MOHAN SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /256 /2023 () //
384	D-ABLAPL/2719/2024 ABLAPL/1019/2024	RANU MALLA VS STATE OF ODISHA	HARIPAD MOHANTY VS	ANGUL TOWN /286 /2023 () //
385	D-ABLAPL/2705/2024 ABLAPL/1020/2024	KRUSHNAPRIYA PATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BERHAMPUR TOWN /302 /2022 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/2711/2024 ABLAPL/1021/2024	JUNUSA GAGARANGA @ GOGERANGA VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /2 /2023 () //
387	D-ABLAPL/2721/2024 ABLAPL/1022/2024	BHUBANA GOUDA @ BHOBANA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (ASKA) /333 /2023 () //
388	D-ABLAPL/2724/2024 ABLAPL/1023/2024	SARAT CHANDRA SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /230 /2016 () //
389	D-ABLAPL/2722/2024 ABLAPL/1024/2024	KABITA THATOI VS STATE OF ODISHA	RANJIT MOHANTY VS	AUL /247 /2015 () //
390	D-ABLAPL/2730/2024 ABLAPL/1025/2024	SANTOSH KUMAR KHATUA VS STATE OF ODISHA(VIG.)	TRILOCHAN NANDA VS	SAMBALPUR VIGILANCE /35 /2019 () //
391	D-ABLAPL/2731/2024 ABLAPL/1026/2024	SANTOSH KUMAR KHATUA VS STATE OF ODISHA(VIG.)	TRILOCHAN NANDA VS	SAMBALPUR VIGILANCE /36 /2019 () //
392	D-ABLAPL/2734/2024 ABLAPL/1027/2024	SANTOSH KUMAR KHATUA VS STATE OF ODISHA(VIG.)	TRILOCHAN NANDA VS	SAMBALPUR VIGILANCE /38 /2019 () //
393	D-ABLAPL/2733/2024 ABLAPL/1028/2024	SANTOSH KUMAR KHATUA VS STATE OF ODISHA(VIG.)	TRILOCHAN NANDA VS	SAMBALPUR VIGILANCE /37 /2019 () //
394	D-ABLAPL/2745/2024 ABLAPL/1029/2024	DHIRENDRA NATH VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	JAJPUR ROAD /58 /2024 () //
395	D-ABLAPL/2737/2024 ABLAPL/1030/2024	SANTOSH KUMAR KHATUA VS STATE OF ODISHA(VIG.)	TRILOCHAN NANDA VS	SAMBALPUR VIGILANCE /39 /2019 () //
396	D-ABLAPL/2746/2024 ABLAPL/1031/2024	SANTOSH KUMAR KHATUA VS STATE OF ODISHA(VIG.)	TRILOCHAN NANDA VS	SAMBALPUR VIGILANCE /44 /2019 () //
397	D-ABLAPL/2739/2024	SANTOSH KUMAR KHATUA	TRILOCHAN NANDA	SAMBALPUR VIGILANCE /40 /2019

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1032/2024	VS STATE OF ODISHA(VIG.)	VS	() //
398	D-ABLAPL/2747/2024 ABLAPL/1033/2024	SANTOSH KUMAR KHATUA VS STATE OF ODISHA(VIG.)	TRILOCHAN NANDA VS	SAMBALPUR VIGILANCE /45 /2019 () //
399	D-ABLAPL/2740/2024 ABLAPL/1034/2024	SANTOSH KUMAR KHATUA VS STATE OF ODISHA(VIG.)	TRILOCHAN NANDA VS	SAMBALPUR VIGILANCE /41 /2019 () //
400	D-ABLAPL/2764/2024 ABLAPL/1035/2024	JOGESH KUMAR AGRAWAL @ JOGESH AGRAWAL VS STATE OF ODISHA	GOKULANANDA SAHU VS	PAIKMAL /15 /2024 () //
401	D-ABLAPL/2742/2024 ABLAPL/1036/2024	SANTOSH KUMAR KHATUA VS STATE OF ODISHA(VIG.)	TRILOCHAN NANDA VS	SAMBALPUR VIGILANCE /42 /2019 () //
402	D-ABLAPL/2837/2024 ABLAPL/1037/2024	SK. ISHAN @ SK. ISAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE SADAR /300 /2017 () //
403	D-ABLAPL/2874/2024 ABLAPL/1038/2024	SK. AJHARUDDIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BADAMBADI /434 /2023 () //
404	D-ABLAPL/2744/2024 ABLAPL/1039/2024	SANTOSH KUMAR KHATUA VS STATE OF ODISHA(VIG.)	TRILOCHAN NANDA VS	SAMBALPUR VIGILANCE /43 /2019 () //
405	D-ABLAPL/1426/2024 ABLAPL/983/2024	BASANTI BAG VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /17 /2024 () //
406	D-ABLAPL/1866/2024 ABLAPL/984/2024	PRADEEP SALABUNIA VS STATE OF ODISHA	LALATENDU PAL VS	RAGHUNATHPALI /219 /2023 () //
407	D-ABLAPL/2083/2024 ABLAPL/985/2024	RAMA CHANDRA @ RAMESH MALLIK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	BINJHARPUR /30 /2019 () //
408	D-ABLAPL/1429/2024 ABLAPL/986/2024	AKASH GUPTA VS	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /11 /2024 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/1564/2024 ABLAPL/987/2024	STATE OF ODISHA HADIBANDHU BEHERA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// ANGUL TOWN /316 /2023 ()
410	D-ABLAPL/2289/2024 ABLAPL/988/2024	PRANAB KUMAR SAHOO@ PRANAB SAHU @ PRANAB KUMAR SETH @ PINTU VS STATE OF ODISHA	DEVASHIS PANDA VS	// CHAKAPADA PS /18 /2020 ()
411	D-ABLAPL/1690/2024 ABLAPL/989/2024	STATE OF ODISHA SAMBHU PRADHAN @ PREMANANDA PRADHAN VS	RABI NARAYAN MOHANTY VS	// PIPLI /203 /2016 ()
412	D-ABLAPL/611/2024 ABLAPL/990/2024	STATE OF ODISHA SUBASH CHANDRA SENAPATI VS	RAJALAXMI BISWAL VS	// ANGUL TOWN /13 /2024 ()
413	D-ABLAPL/2347/2024 ABLAPL/991/2024	STATE OF ODISHA RAGHUNATH BIDIKA VS	DIPTI RANJAN BHOKTA VS	// KASHIPUR /6 /2024 ()
414	D-ABLAPL/1694/2024 ABLAPL/992/2024	STATE OF ODISHA KANAK DEI @ DALAI VS	RABI NARAYAN MOHANTY VS	// / /0 ()
415	D-ABLAPL/1797/2024 ABLAPL/993/2024	STATE OF ODISHA NIMAIN PADHAN VS	KIRTAN DANG VS	// MURIBAHAL /337 /2023 ()
416	D-ABLAPL/2419/2024 ABLAPL/994/2024	STATE OF ODISHA BAPUNI @ SUNEET JENA VS	CHIRANJIB ROUT VS	// BIKRAMPUR FCI /35 /2024 ()
417	D-ABLAPL/2403/2024 ABLAPL/995/2024	STATE OF ODISHA SANJAY BARIK @ SANJAY PRAKASH BARIK VS	SURYAKANTA DWIBEDI VS	// BASTA /266 /2021 ()
418	D-ABLAPL/2424/2024 ABLAPL/996/2024	STATE OF ODISHA BAPUNI @ SUNEET JENA VS	CHIRANJIB ROUT VS	// BIKRAMPUR FCI /33 /2024 ()
419	D-ABLAPL/2411/2024 ABLAPL/997/2024	STATE OF ODISHA LAXMINARAYAN NAIK VS STATE OF ODISHA	H.S.MISHRA VS	// LOISINGHA(BOLANGIR) /31 /2024 ()

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420	D-ABLAPL/2492/2024 ABLAPL/998/2024	ABHIMANYU JENA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	RAMACHANDI /9 /2024 () //
421	D-ABLAPL/2495/2024 ABLAPL/999/2024	BABULI JENA @ BABULA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	RAMACHANDI /9 /2024 () //
422	D-WPC(OA)/1578/2017 WPC(OA)/1578/2017	JYOSHNAMAYEE BEHERA VS STATE OF ODISHA AND OTHERS	M/S MANAS PATI VS	// () //
423	D-WPC(OAC)/1354/2011 WPC(OAC)/1354/2011	JAYDEB PATRA VS STATE OF ODISHA AND OTHERS	M/S KALI PRASANNA MISHRA VS	// () //
424	D-WPC(OAC)/3930/2013 WPC(OAC)/3930/2013	HIMANSU SEKHAR PANDA VS STATE OF ODISHA AND OTHERS	M/S SAMARENDRA PATTANAIAK VS	// () //
425	D-CONTC(CP)/56/2018 CONTC(CP)/56/2018	JYOSHNAMAYEE BEHERA VS PRADEEP KUMAR JENA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT	M/S MANAS PATI VS	// () //